

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 16.04.2020 from 2 PM to 4 PM:

1	CRWP-2313-2020	SURINDER SINGH V/S STATE OF PUNJAB AND ORS	PUNEET KUMAR BANSAL	FIXED FOR 18.04.2020
2	CRWP	KAMLESH KUMAR BAGAI V/S STATE OF HARYANA AND ORS	IN PERSON	FIXED FOR 20.04.2020
3	CRWP	NATWAR LAL DAS @ LAXMAN V/S STATE OF HARYANA AND ORS	PRATEEK RATHEE	FIXED FOR 17.04.2020
4	CRM-M	RAJINDER BASSI V/S STATE OF PUNJAB AND ANR	JAGMOHAN BANSAL	FIXED FOR 17.04.2020
5	CRWP	JASWANT KAUR V/S STATE OF PUNJAB AND ORS	AMIT SHARMA	FIXED FOR 17.04.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under :

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